

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 30014/2018

(Arising out of impugned final judgment and order dated 12-07-2018 in WP No. 16224/2018 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

DINESH KUMAR & ORS.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

Date : 14-08-2018 This petition was orally MENTIONED hearing today.

CORAM :

HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MS. JUSTICE INDU MALHOTRA

For Petitioner(s) Mr. Vishwajit Singh, Adv. (Mentioned by)
For M/s Vidhi International

For Respondent(s)

UPON being MENTIONED the Court made the following
O R D E R

List on Monday, the 20th August, 2018 along with SLP (C) No. 9021/2018, if the same is in order.

(R. NATARAJAN)
COURT MASTER (SH)

(SAROJ KUMARI GAUR)
BRANCH OFFICER